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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI

PUBLIC NOTICE NO. 56 (RE-2005)/2004-2009

NEW DELHI DATED THE 27TH SEPTEMBER, 2005

SO(E): In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-2009, as amended, the Director General of Foreign Trade hereby makes the following correction in the Public Notice No. 27 (RE-2005)/2004-2009, dated 14th July, 2005 :-

2. The word “Antibagar” mentioned in Para – 2 and Para – 5© of Public Notice No. 27 (RE-2005)/2004-2009, dated 14th July, 2005 may be corrected to read as “Ainbagar”.

3. This issues in public interest.

(G.K. Pillai)
Director General of Foreign Trade

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